

(b) if the reply to part (a) above be in the affirmative, what steps have been taken for developing the Beryllium industry in this country?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) and (b). Research work on the processing of metal Beryllium and its oxides from Beryl has been carried out under the auspices of the Council of Scientific and Industrial Research. The Atomic Energy Commission is exploring the possibilities of setting up a plant for processing Beryl in India.

BOOKS PRESENTED TO OTHER COUNTRIES

329. Shri S. C. Samanta: Will the Minister of Education be pleased to state:

(a) the number and the cost of books that were purchased and presented to other countries out of the Budget provision for 1952-53;

(b) the names of countries to which these books were presented;

(c) the names of countries that have presented books to India during the same period; and

(d) whether there is any Bilateral Exchange Agreement with any country?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) and (b). A statement is laid on the Table of the House. [See Appendix III, annexure No. 40]

(c) The United States of America (through Co-operative of American Remittances to Europe Inc.), Iran and Turkey. A set of books is also expected very shortly from Sweden.

(d) Yes. With the U.S.A.

CENTRAL FOOD TECHNOLOGICAL RESEARCH INSTITUTE, MYSORE

330. Sardar Hukam Singh: Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether wines and non-alcoholic ginger cocktail have been prepared from local varieties of fruits in the Central Food Technological Research Institute, Mysore; and

(b) if so, whether these preparations are still in the experimental stage or whether they are being produced on an industrial scale?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) Yes, Sir.

Besides tonic wine the following non-alcoholic beverages have been standardised at the Institute:—

- (i) Ginger cocktail,
- (ii) Passion Fruit Squash,
- (iii) Cashew Apple Juice,
- (iv) Jack Nectar,
- (v) Pansupari Nectar.

(b) The processes for the preparation of several non-alcoholic beverages have been worked out and the question of releasing these for production on a manufacturing scale to the industry is under examination of the Council of Scientific and Industrial Research.

REHABILITATION OF DISPLACED WOMEN

331. Shri B. K. Das: (a) Will the Minister of Rehabilitation be pleased to state whether a scheme of rehabilitating displaced women through horticulture and poultry has been undertaken in West Bengal?

(b) If so, what are the provisions of the scheme?

(c) How many persons have so far been given the benefit of the scheme?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) Yes, through horticulture only.

(b) A statement giving the provisions of the scheme is laid on the Table of the House. [See Appendix III, annexure No. 41]

(c) 25 women (each representing a family).

LIMITED COMPANIES MANAGED BY MESSRS BIRLA BROTHERS LTD.

332. Shri V. P. Nayar: Will the Minister of Finance be pleased to lay on the Table of the House a list of limited companies in India managed by Messrs. Birla Brothers Ltd.?

The Minister of Finance (Shri C. D. Deshmukh): A statement is laid on the Table of the House. [See Appendix III, annexure No. 42]

PENSION CONTRIBUTIONS

333. Shri S. C. Singhal: (a) Will the Minister of Finance be pleased to state whether Government contribute to a fund from their revenue money every year in fixed proportion to the salaries of Government servants to pay pensions when they retire?

(b) If so, what is the name of this fund, how much amount is contributed and what is the basis of the contribution?

(c) What happens to the money contributed for those who die before retirement and who die early after retirement?

The Minister of Finance (Shri C. D. Deshmukh): (a) No, Sir.

(b) and (c). Do not arise.

TRAINING COURSE FOR CENTRAL SECRETARIAT SERVICE

334. Shri Punnoose: (a) Will the Minister of Home Affairs be pleased to state whether there is a training course for five weeks for the officials of the Central Secretariat Service?

(b) What is the curriculum for the course?

(c) On what basis are the trainees selected for undergoing the course?

(d) How many officials have so far been trained in the above?

The Minister of Home Affairs and States (Dr. Katju): (a) Yes.

(b) A statement is placed on the Table. [See Appendix III, annexure No. 43]

(c) The intention is that all officers serving as Assistant Superintendents—Grade III of the Central Secretariat Service, should be deputed by Ministries to attend a Refresher Course in one or the other of the successive batches, for which a programme has been drawn up by the Secretariat Training School in consultation with the Ministries, as and when individual officials can be released from their duties with due regard to the exigencies of work in the Ministry concerned, to attend the Course.

In the case of officials who are Assistants in Grade IV of the Central Secretariat Service, it is in the discretion of Ministries to depute such of the Assistants to attend a Refresher Course for Assistants as in the opinion of the Ministry are in need of and are likely to benefit from training in a Refresher Course in the School.

(d) The School is at present conducting Refresher Courses for officials of Grade III. 49 such officials have so far attended these Courses which began on 5th January 1953.

1695 officials of Grade IV have attended Refresher Courses for Assistants which were conducted in preceding years.

CENTRAL SECRETARIAT STENOGRAPHERS SERVICE

335. Shri Punnoose: Will the Minister of Home Affairs be pleased to state what is the number of candidates in the Central Secretariat Stenographers service in (i) selection posts, (ii) special duty posts and (iii) general duty posts?

The Minister of Home Affairs and States (Dr. Katju): The implications of the Question are not clear. As explained in para. 9 of the Ministry of Home Affairs Report for 1951-52, the Central Secretariat Stenographers Service Scheme has been sanctioned and is being implemented. This involves the following processes—

(a) *Compilation of a Schedule of Duty Posts and the determination of the authorised strength of the various grades.* This has been done.

The number of duty posts of different categories is as follows:—

	Permanent	Semi-Permanent	Temporary	Total
Category A	35	23	15	73
Category B (Special Duty posts.)	63	58	31	155
Category B (General Duty posts.)	313	198	174	718
Total	447	279	220	946

The authorised permanent strength of the Service is as under—

GRADE I	... 47
GRADE II	... 95
GRADE III	... 509

(b) *Compilation of lists of eligible candidates and their assessment by the Union Public Service Commission for appointment to the different Grades.* Lists of eligible candidates are being drawn up. Appointments to Grades I and II can be made only after the Union Public Service Commission have assessed their suitability for appointment to those Grades. Appointments are, however, being made to Grade III from among qualified candidates in order of seniority as provided in the Scheme. This is expected to be completed shortly.

PAPER AND METALLIC CURRENCY IN CIRCULATION

336. Kumari Annie Mascarene: Will the Minister of Finance be pleased